

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 516/2019

AKBAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH Respondent(s)
(ONLY CRL.A. NO. 1149/2019 TO BE TAKEN UP AGAINST THIS MATTER.)

WITH

Cr1.A. No. 1149/2019 (II)

(IA No. 106056/2019 - EXEMPTION FROM FILING O.T. and IA No. 135164/2019 - GRANT OF BAIL)

Date : 11-01-2021 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For Appellant(s) Mr. Vinod Prasad, Adv.
Ms. Shivani Shrivastava, Adv.
Mr. Shashank Shekhar Shrivastava, Adv.
Mr. Ajay Kumar Srivastava, AOR

For Respondent(s) Mr. Rajan Kumar Chourasia, Adv.
Mr. Sarvesh Singh Baghel, AOR
Ms. Shivranjani Ralawata, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Cr1.A. No. 1149/2019

List the matter next week.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER